

(b) Does not arise.

Modernisation of existing Anganwadi Kendras

2080. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government is contemplating on setting up of One Stop Centres across the country in a way to modernisation of existing Anganwadi Kendras for development of child care, if so, the details thereof; and

(b) the details of such centres being established in Jharkhand?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) No Sir. There is no proposal for setting up of One Stop Centres across the country in a way to modernisation of existing Anganwadi Kendras under Integrated Child Development Services (ICDS) Scheme meant for holistic development of children in the age group of 0-6 years and pregnant and lactating mothers.

(b) Does not arise in view of (a) above.

MR. CHAIRMAN: The House is adjourned till 2.00 p.m.

The House then adjourned at two minutes past twelve of the clock.

The House reassembled at two of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

GOVERNMENT BILL

The Prevention of Corruption (Amendment) Bill, 2013

MR. DEPUTY CHAIRMAN: Dr. Jitendra Singh to move the motion for consideration of Prevention of Corruption (Amendment) Bill, 2013. ...*(Interruptions)*... Dr. Jitendra Singh ...*(Interruptions)*...

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Mr. Deputy Chairman, Sir, with your kind permission, I beg to move: